

Re-Emergence of Malaria in Andhra Pradesh

2554. SHRI K.A. SWAMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the Re-emergence of malaria as a serious problem in Andhra Pradesh;

(b) whether Government are aware of reports that existing varieties of mosquitoes have developed immunity from D.D.T. etc; and

(c) if so, steps being taken by Government to control this health hazard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) No. In fact there has been a decline in the incidence of Malaria in the Andhra Pradesh State as compared to previous years as indicated below:

Year	Incidence
1976	2,71,000
1977	1,14,620
1978	71,723
1979	55,576
1980 (upto Sept. 1980)	20,828

(b) No.

(c) Does not arise.

Setting up of a National Institute of Yoga in Delhi

2555. SHRI ARVIND NETAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government are considering a proposal to set up a National Institute of Yoga in Delhi in the near future:

(b) if so, the details thereof; and

(c) whether such type of centres will also be opened in other parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR

RANJAN LASKAR) : (a) and (b). The Governing Body of the Central Research Institute for Yoga, which is fully financed by the Central Government, has decided to upgrade the institute to the status of a National Institute of Yoga. The details of the proposed National Institute are being worked out by the Institute. Formal proposal for upgradation of the Institute has not yet been received for consideration by the Government.

(c) No.

Complaints against D.T.C. Board

2556. DR. VASANT KUMAR PANDIT : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received complaints against the Board of the Delhi Transport Corporation;

(b) whether Government are considering the reorganisation of DTC Board, its function, administration and working;

(c) whether there have recently been instances of by passing usual norms of procedures of proper functioning of this Board; and

(d) if so, what are the decisions of Government with regard to the DTC Board, its personnel and the ambit of their authority.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :

(a) No, Sir.

(b) No, Sir.

(c) No such instance has been reported to the Government.

(d) Does not arise.

Compensation paid by Uganda

2557. SHRI AJITSINH DABHI : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to SQ. No. 780 on 4th August, 1977 regarding settlement of claims of Indians evicted from Uganda and state :

(a) whether it is a fact that out of 1535 claims made by the Indian citizens of Uganda through our High Commission in Uganda, 1035 are substantiated and considered for compensation by the Uganda Government but the Uganda Government had paid compensation in respect of only 625 claims ;

(b) whether our High Commission in Uganda has been taking any action to secure payment of compensation for the remaining 410 claims; and

(c) the number of cases out of 410 cases in which payment has been made and the steps which Government propose to take to secure payment in the case of remaining cases?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir. Out of the claims which were filed by the Indian High Commission in Kampala on behalf of the claimants with the Ugandan Evaluation Committee, 1098 claims were substantiated and considered for compensation. They basically included claims in respect of buildings, plants and machinery, Ugandan Government stocks, insurance policies, blocked funds and social security funds. An agreement was reached under which compensation was to be paid by the Uganda Government for 628 claims.

(b) and (c). In regard to the remaining 410 claims which mainly concerned gratuity, pensions, salaries, refund of immigration deposits, refund of income tax, provident fund, deposits of claims with government departments, baggage insurance and freight, it was decided that these claims be pursued through diplomatic channels or established procedures.

Our High Commission in Kampala has been taking up these claims with the Ugandan government. Currently Uganda is preparing for an election. Our High Commission will take up this matter with the new Government when it is established.

Shipping and Transport Junior Engineers in Madras Port Trust

2558. SHRI E. BALANANDAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that Junior Engineers in Madras Port Trust possessing Graduate degrees are placed in Class III cadre at a very slow grade;

(b) the reasons for not placing them in Class II or Class I grade as in the case in other Ports or establishment under the Central Government;

(c) whether the Government propose to remove this discrimination towards the Junior Engineers of Madras Port Trust by upgrading them to Class II or Class I category?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-

PORT (SHRI BUTA SINGH) : (a) In Madras Port Trust, the Engineering Graduates are initially recruited as Junior Engineers in Class III grade, in the scale of Rs. 675-23-744-EB-28-105a. This scale is not considered low.

(b) So far, there has been no need for direct recruitment of Engineers in Class I or Class II grades in Madras Port. Not only in Madras Port but in some other major Ports and the Central Public Works Department also, Engineering Graduates are appointed Junior Engineer in Class III grade.

(c) There is no such proposal under consideration.

अहमदाबाद-दिल्ली मीटर गेज रेलवे लाइन पर नई रेलगाड़ियां

2559. श्री मोतीसाई आर० चौधरी : क्या रेल मंत्री यह बताने कि कृपा करेंगे कि :

(क) क्या अहमदाबाद-दिल्ली मीटर गेज रेलवे लाइन पर चलाई गई नयी रेलगाड़ियों की संख्या देश में अन्य मुख्य रेलवे लाइनों पर चलाई गई रेलगाड़ियों की तुलना में कम है;

(ख) क्या उस रेलवे पर भारी यातायात को देखते हुए इस लाइन पर एक नई रेलगाड़ी चलाने का विचार है;

(ग) क्या प्रत्येक राज्य को दिल्ली के साथ जोड़ने के लिये रेलवे लाइनों पर सुपर फास्ट गाड़ियां चलाई गई हैं; और

(घ) यदि हां, तो क्या उपयुक्त लाइन पर ऐसी कोई रेलगाड़ी अब तक नहीं चलाई है और क्या उसको उपरोक्त लाइन पर शीघ्र ही चलाया जायगा ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप संबो (श्री मल्लिकार्जुन) : (क) से (घ). दिल्ली-अहमदाबाद मुख्य लाइन पर, दो राज्यों की राजधानियां स्थित हैं—एक गांधीघाम (जिसके लिए रेल हेड अहमदाबाद है) और दूसरी जबपुर। 1/2 मेल और 3/4 एक्सप्रेस तथा 31/32 जयन्ती जनता एक्सप्रेस तेज रफतार वाली गाड़ियां हैं जो अहमदाबाद-जबपुर को दिल्ली से जोड़ती हैं।